

**CASES FILED, PENDING AND DISPOSED UNDER SECTION
230 – 232 OF COMPANIES ACT, 2013 (MERGER AND ACQUISITIONS)
FROM 01.06.2016 TO 31.08.2022**

SECTION OF CA, 2013	NO. OF CASES NUMBERED	NO. OF CASES PENDING	NO. OF CASES DISPOSED OF	% OF DISPOSAL [(4) ÷ (2) × 100]
(1)	(2)	(3)	(4)	(5)
SEC 230 – 232	14,685	984	13,701	93.29%

Note:

1. *All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.*
2. *Further reconciliation is under progress due to minor discrepancies.*